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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/2016
NAME OF THE PETITIONER(S) : K. Balagangadharan & another
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) S. Aswini [For Mandal & Associates]	Counsel for R3, R4 & R5	S. Aswini
(2) Adv. Mohan Pulickkal x Adv. Narayana P. Pothu	For Petitioners	Jayaram Babu
(3) Sindhu S.K. Benny Antony Sibby Jose	For Resp - 6 & 7.	
(4) K. Ramasamy	Counsel to R1 & R2	T. S. S.

ORDER

Shri Mohan Pulickkal, counsel for petitioner present. Shri K Ramasamy, counsel for R1 & R2, Ms S Aswini, counsel for R3 to R5 and Ms S K Sindhu, counsel for R6 & R7 are present. Counsels for R1 & R2 and R6 & R7 prayed time for filing counters. R3 to R5 have already filed their counters. Petitioner is directed to serve a private notice to R8 and also assist the Bench with necessary orders of the Civil Court as submitted on the last date of hearing. Put up on **02.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)